

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 445 /1993 (in T.A. 2229/86)

Ram Swaroop

Versus U.O. 2 Ors (through G.M. Rly.)

Date of Order	Orders
	This is an M.P. filed by Non-applicants (Respondent in TA) for extension of time to implement the judgment dated 18-5-93. It is in order. 23/8 S.O. (P) <i>[Signature]</i> 23/8
2/9 Copy sent to an app. and a mp. on. vide GSSO 6550 dated 15-9-93	<u>26.5.93.</u> None present. Register & Put up in Court for admission on <u>2.9.93</u> along with TA 2229/86 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR <u>2.9.93</u> Sh. Manish Bhaskari, counsel for the app. petitioners. Sh. J.K. Kaushtik, counsel for the respot. Heard. There is no time limit prescribed in the order dated 18.5.93, passed by a Division Bench of this Tribunal. The MP is groundless. It is, therefore, dismissed. <i>[Signature]</i> (O. P. Sharma) Administrative Member <i>[Signature]</i> Gopal Krishna Member (Jud.)